

National Company Law Appellate Tribunal
Principal Bench, New Delhi
Company Appeal (AT) (Ins) No. 930 of 2020

IN THE MATTER OF:

Nitin Garg

....Appellant

Vs.

State Bank of India & Ors.

....Respondents

Present:

**For Appellant: Mr. Iswar Mohapatra and Mr. Rahul Gupta,
Advocates.**

**For Respondents: Mr. Ankur Mittal & Ms. Meera Murali (SBI),
Advocates for R-1.
Mr. Abhishek Anand, Mr. Rahul Adlakha and
Mr. Mohak Sharma, Advocates for R-2.
Mr. Dinkar Singh and Mr. Rohit Singh,
Advocates for R-3.**

ORDER

(Through Virtual Mode)

22.03.2021: When the case was called out, Learned Counsel for the Respondent No.1 submits that Learned Senior Counsel is in some personal difficulty.

List this matter again as '**Part Heard**' on **13th April, 2021**.

**[Justice Anant Bijay Singh]
Member (Judicial)**

**[Shreesha Merla]
Member (Technical)**